

HIGH COURT OF DELHI
Shershah Road, New Delhi

880
031123

No. 7547 /G-1/Gaz./DHC/2023

Date: 01/11/2023

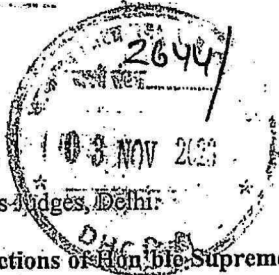
From:

The Registrar General,
High Court of Delhi,
New Delhi.

To:

All the Principal District & Sessions Judges, Delhi.

Sub: Regarding compliance of the directions of Hon'ble Supreme Court's Order dated 17.07.2018 in WP(C) 754/2016 titled "Tehseen S. Poonawalla vs. UOI & Ors."



Sir/Madam,

I am directed to inform you that Hon'ble the Chief Justice and Hon'ble Judges of this Court while considering letter no. F.1/84/2023-Judl./Suptlaw/1404, dated 31.07.2023 of the Additional Secretary (Law, Justice & LA), Govt. of NCT of Delhi have been pleased to order that the Court of ASJ-02 in each District except New Delhi District and the Court of ASJ-05 in New Delhi District are earmarked to deal with lynching and mob violence cases as per the directions passed by Hon'ble Supreme Court vide order dated 17.07.2018 in WP (C) No. 754/2016 titled "Tehseen S. Poonawalla vs UOI & Ors."

I am further directed to request you to transfer all the pending cases of lynching and mob violence to the aforesaid earmarked Courts under your control for expeditious trial accordingly.

Yours sincerely,

D. Namrani

(Dileep Namrani)
Assistant Registrar (Gaz. LA)
For Registrar General

Endst. No. /G-1/Gaz./DHC/2023

Date :

Copy forwarded for information and necessary action to the Additional Secretary (Law, Justice & LA), Govt. of NCT of Delhi in reference to his letter no. F.1/84/2023-Judl./Suptlaw/1404 dated 31.07.2023.

Assistant Registrar (Gaz. LA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 8684-799 /F.3(4)/Gaz/23

Dated: 03 NOV 2023

Sub:- Regarding compliance of the directions of Hon'ble Supreme Court's order dated 17.07.2018 in WP(C) 754/2016 titled " Tehseen S.Poonawalla vs. UOI & Ors.

Copy forwarded for information and necessary compliance to:-

1. All the Officers of Delhi Higher Judicial Service, Central District, Tis Hazari Courts, Delhi.
2. The CMM/ACMM/MMs, Central District, Tis Hazari Courts, Delhi.
3. The AO(J)/Branch In-Charge, General, Facilitation Centre, Filing Section, (Central), Tis Hazari Courts, Delhi.
4. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
5. The PS-to-Ld. Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.

Ravinder Bedi
31/11/23

(RAVINDER BEDI)
District Judge (Commercial Court)
Officer In-Charge Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi